[12 December, 2001] RAJYA SABHA

1	2	3	4	5
14.	Madhya Pradesh	0	0	0
15.	Mizoram	0	0	0
16.	Nagaland	0	0	0
17.	Orissa	0	0	75050
18.	Punjab	0	0	0
19.	Rajasthan	0	0	0
20.		0	0	0
21.		0	15723	19287
22.	Tripura	0	0	0
23.	Uttar Pradesh	0	4300	0
24.	West Bengal	10000	0	0
25.	A and N Island	0	0	0
26.	Chandigarh	0	0	0
27.	Delhi	0	0	0
28.	Dadra and Nagar Haveli	0	0	0
29.	Pondicherry	0	0	0
30.	Chattisgarh	0	0	0
31.	Uttrancha!	0	0	0
32.	Jharkhand	0	0	0
-	TOTAL:	11451	112269	162278

Cultivation in infertile, uneven and barren land

†2557. SHRI SHYAM LAL: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total land area of the country alongwith the area covered by mountains, rivers, nullahs, deserts, uneven and agricultural land, separately;
- (b) whether any scheme is under Government's consideration for growing food-items on infertile nullahs, uneven and barren land; and
 - (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY .OF RURAL DEVELOPMENT (SHRI ANNASAHEB M.K. PATIL): (a) The details of total area of the country along with various land use

[†]Original notice of the question was received in Hindi.

classes including agricultural lands and area under non-agricultural uses are given in the Statement-I (See below).

(b) and (c) While no specific programme is currently under implementation to grow food-items in infertile nullahs, uneven and barren land, the details of main programmes and schemes of the Central Government for the treatment of wastelands and degraded lands have components to develop/reclaim such lands by checking land degradation and putting such lands to productive use, are given in the Statement-II.

Statement-I

Details of Total Area and Land use Classification of the Country

Sr. No.	Heading	Area (Thousand ha.)
1	2	3
1.	Geographical Area	328726
2.	Reporting area for land utilization statistics	304917
3.	Forests	68854
4.	Not available for cultivation i. Area put to non-agricultural uses (buildings, roads, railways, rivers, canals, nallahs etc.)	22527
	ii. Barren & Unculturable land (mountains, deserts etc.)iii. Total	19031 41558
5.	Agricultural/Cultivable Area i. Net area sown. ii. Current fallows	14202 1 12364
	iii. Fallow lands other than current fallows	9757

1	2	3
	iv. Cultivable wasteland	13879
	v. Land under Misc. tree crops & groves not	
	incl. in net area sown	3572
	Total	41572
6.	Permanent pastures & other grazing lands	10912

Statement-II

Details of Projects Implemented by various Central Ministries/ Departments

1. Ministry of Rural Development (Department of Land Resources)

(i) Integrated Wastelands Development Programme (IWDP) (ii) Drought Prone Areas Programme (DPAP). (iii) Desert Development Programme(DDP).

2. Ministry of Agriculture

- (i) Soil conservation for enhancing the productivity of degraded lands in the catchments of River Valley Projects (RVPs) and Flood Prone Rivers (FPR).
- (ii) Reclamation of Alkali Soil (RAS).
- (iii) National Watershed Development Project for Rainfed Areas (NWDPRA).
- (iv) Watershed Development Projects for Shifting Cultivation Areas (WDPSCA) in North Eastern States.

3. Ministry of Water Resources

(i) Reclamation of Waterlogged Areas under Command Area Developm? it Programme (CADP).

4. Ministry of Environment and Forests

- (i) Integrated Afforestation and Eco Development Project (IAEP).
- (ii) Area Oriented Fuel wood and Fodder Projects (AOFFP).
- (iii) Grant-in-Aid Scheme for Afforestation and Tree Planting (GIA-ATP).